

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

223. C.P.(CAA)/199(MB)2023 C.A.(CAA)/82(MB)2021

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: M/s. Ruchi Real Estate Developers Private Limited

SECTION : 230 -232 of the Companies Act 2013

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Presence: Ms. Surekha Yadav, Counsel for the Petitioner

Mr. Gaurav Jaiswal, counsel for the RD

**ORDER**

The Counsel for the RD seeks two weeks to file the report. The matter is  
adjourned to 11.10.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

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Sd/-  
REETA KOHLI  
Member(Judicial)